

List of cases where Case Management Hearing was held during the month of March-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Framing the Issues	Listing of Witnesses	Affidavit Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-967/22	29.03.2022	PRATEEK SINGHAL VS. KAMAL KISHORE	----	03.04.2024	03.04.2024	23.04.2024	06.05.2024	06.05.2024	----
			Suit for Recovery	Counter Claim-20/2023	31.03.2023	KAMAL KISHORE VS. PRATEEK SINGHAL	----	03.04.2024	03.04.2024	23.04.2024	06.05.2024	06.05.2024	----
			Suit for Recovery	CS COMM-2595/22	30.11.2022	DEEPAK GARG VS. HERBONICS COSMETICS LTD.	----	02.04.2024	02.04.2024	02.04.2024	25.04.2024	25.04.2024	----
			Suit for Recovery	CS COMM-3349/21	15.09.2021	ESSKAY GUEST HOUSE LTD. VS. M/s. MARS ENTERPRISES	---	06.04.2024	12.04.2024	18.04.2024	09.05.2024	09.05.2024	----
			Suit for Recovery	Counter Claim-32/22	16.07.2022	M/s. MARS ENTERPRISES VS. ESSKAY GUEST HOUSE LTD.	----	06.04.2024	12.04.2024	18.04.2024	09.05.2024	09.05.2024	----
			Suit for Recovery	CS COMM-4393/21	28.10.2021	RAVINDER PAL SINGH VS. ANIL GOSAI	----	04.04.2024	05.04.2024	23.04.2024	10.05.2024	10.05.2024	----
			Suit for Recovery	CS COMM-1024/23	13.07.2023	AB STEEL VS. HINDUSTAN AEROSYSTEMS LTD.	13.03.2024	20.04.2024	22.04.2024	01.05.2024	03.05.2024	23.05.2024	----
			Suit for Recovery	CS COMM-4876/2022	11.03.2022	YOGESH GUPTA VS. ANITA AGGARWAL	----	09.04.2024	15.04.2024	02.05.2024	21.05.2024	21.05.2024	----
			Suit for Recovery	Counter Claim-39/22	17.08.2022	ANITA AGGARWAL VS. YOGESH GUPTA	-----	09.04.2024	15.04.2024	02.05.2024	21.05.2024	21.05.2024	-----
			Suit for Recovery	CS COMM-603/2023	10.04.2023	TKW MANAGEMENT LTD. VS. ORIENT CRAFT LTD.	-----	26.04.2024	26.04.2024	26.04.2024	17.05.2024	17.05.2024	----
Suit for Recovery	CS COMM-1553/2023	05.12.2023	DARSHAN KUMAR ARORA VS. KUMARSONS AUTO LTD.	----	30.04.2024	14.05.2024	14.05.2024	28.05.2024	28.05.2024	----			

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		301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1377/2022	30.05.2022	JAI SINGH VS. RAM SHYAM	27.04.2024	27.04.2024	27.04.2024	21.05.2024	21.05.2024		
		301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-293/2023	16.02.2023	RAJAN WAHI VS. AJAY TANEJA	26.04.2024	13.05.2024	18.05.2024	03.06.2024	03.06.2024		
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL										
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1250/22	17.05.22	M/S TULLIO GUISI SRL V/S M/S GLOSSY BUTTON PVT LTD	07.02.24			29.04.24	29.04.24	
		303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-334/2023	23.02.23	KAPIL KUMRA SEHGAL V/S SANJEEV DUGGAL	12.02.24			05.04.24	05.04.24		
		303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1144/2023	10.08.23	UMESH TYAGI V/S MCD	23.02.24			30.04.24	30.04.24		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	1952/2022	25.03.2022	EKLIN GJEE POLYMERS PVT LTD VS. IONSO	04.03.2024	PE-08.04.2024 AND DE-22.04.2024	BEFORE PE-08.04.2024	BEFORE DE-22.04.2024	BEFORE DE-10.05.2024	10.05.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	12673/2022	13.12.2022	LAXMI PUBLICATIOS PVT LTD VS. USHA RANI	11.03.2024	PE-29.04.2024 & DE-30.04.2024	BEFORE PE-29.04.2024	BEFORE DE-06.05.2024 & DE-10.05.2024	BEFORE DE-17.05.2024	BEFORE DE-17.05.2024	17.05.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	12723/2022	21.12.2022	SUBHASH CHAND JAIN M/S GARG TRADING	06.03.2024	PE-22.04.2024 & DE-23.04.2024	BEFORE PE-22.04.2024	BEFORE DE-22.04.2024	BEFORE DE-15.05.2024	BEFORE DE-15.05.2024	15.05.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	1537/2020	09.10.2020	KESAR CHAND JAIN VS. M/S LAKAS	14.03.2024	PE-03.05.2024 & DE-13.05.2024	BEFORE PE-03.05.2024	BEFORE DE-13.05.2024	BEFORE DE-22.05.2024	BEFORE DE-22.05.2024	22.05.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	1121/2023	03.08.2023	RAJESH KUMAR GUPTA VS. MCD	18.03.2024	PE-20.05.2024 & DE-21.05.2024	BEFORE PE-20.05.2024	BEFORE DE-03.06.2024	BEFORE DE-03.06.2024	BEFORE DE-02.07.2024	02.07.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	1261/2023	22.09.2023	NALINI GUPTA VS. PROFECTUS CAPITAL	21.03.2024	PE-14.05.2024 TO DE-16.05.2024 & DE-28.05.2024	BEFORE PE-14.05.2024	BEFORE DE-29.05.2024	BEFORE DE-03.06.2024	BEFORE DE-03.06.2024	03.06.2024 & 04.06.2024
		304 EXTENSION BLOCK THC DELHI	RECOVERY	1512/2023	22.11.2023	RAKESH KUMAR GOEL VS. DUSIB	26.03.2024	PE-13.05.2024 AND DE-14.05.2024	BEFORE PE-14.05.2024	BEFORE DE-06.06.2024	BEFORE DE-02.07.2024	BEFORE DE-02.07.2024	02.07.2024

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5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM) 2297/2022	07.10.2022	GUNSHIKA MARKETING VS. RUDRAOVERS Etc	06.02.2024 PE-11.03.2024 & 12.03.2024 BEFORE DE-28.03.2024	BEFORE DE-30.03.2024	BEFORE DE-18.04.2024	18.04.2024 AND 19.04.2024		
				RECOVERY	CS(COMM) 355/2023	25.02.2023	PUNJAB SINDH BANK VS. VIPIN JAIN	12.02.2024 PE-11.03.2024 & DE-03.04.2024	BEFORE DE-11.03.2024	BEFORE DE-03.04.2024	BEFORE DE-24.04.2024	24.04.2024	
				RECOVERY	CS(COMM) 983/2023	04.07.2023	MOHD MUYNDDIN VS. SUNITA DEVI	13.02.2024 PE-26.03.2024, 27.03.2024, 28.03.2024 AND DE-15.04.2024	BEFORE DE-28.03.2024	BEFORE DE-15.04.2024	BEFORE DE-29.04.2024	29.04.2024 & 30.04.2024	
				RECOVERY	CS (COMM) 571/2023	01.04.2023	M/S TULLIO GIUSI SRL VS. M/S ALFA	15.02.2024	PE-09.04.2024 AND DE-18.04.2024	BEFORE DE-09.04.2024	BEFORE DE-18.04.2024	BEFORE DE-25.04.2024	25.04.2024 & 26.04.2024
				RECOVERY	CS (COMM)-427/2023	07.03.2023	M/S SONI SONS GARMENTS VS. AVNEET	22.02.2024	PE-08.04.2024 TO 10.04.2024 DE-29.04.2024 AND 01.05.2024	BEFORE DE-08.04.2024	BEFORE DE-29.04.2024	BEFORE DE-20.05.2024	20.05.2024 AND 21.05.2024
				RECOVERY	CS(COMM) 1260/2023	22.09.2023	RAKESH BANSA L VS. CANARA BANK	26.02.2024	PE-26.04.2024 AND 27.04.2024 DE-08.05.2024	BEFORE DE-26.04.2024	BEFORE DE-08.05.2024	BEFORE DE-27.05.2024	27.05.2024
				RECOVERY	CS(COMM) 828/2023	18.05.2023	REKHA DEVI VS MCD	27.02.2024	PE-10.04.2024 AND DE-25.04.2024 & 26.04.2024	BEFORE DE-10.04.2024	BEFORE DE-26.04.2024	BEFORE DE-07.05.2024	07.05.2024
				RECOVERY	CS (COMM)-223/2023	06.02.2023	M/S KAKKAR TRADING CO. VS. M/S CEETI	28.02.2024	PE-19.04.2024 DE-30.04.2024	BEFORE DE-19.04.2024	BEFORE DE-30.04.2024	BEFORE DE-08.05.2024	08.05.2024
				RECOVERY	CS (COMM)-51/2022	03.01.2022	ADITYA KUMAR VS. RAKESH JINDAL	29.02.2024	PE-15.04.2024, 16.04.2024, 18.04.2024 DE-30.04.2024	BEFORE DE-15.04.2024	BEFORE DE-30.04.2024	BEFORE DE-14.05.2024	14.05.2024
RECOVERY	CS (COMM)-1205/2023		CHARANJEET ARORA VS. MCD	02.02.2024	PE-14.03.2024 AND DE-16.03.2024 AND 01.04.2024	BEFORE DE-14.03.2024	BEFORE DE-01.04.2024	BEFORE DE-15.04.2024	15.04.2024				
6	MS. BARKHA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	410	CS (COMM)	2642/22	06.12.2022	M/s. Bashesar Lal Amit Kumar Vs. Sanjay Kumar	11.03.2024 PE-01.04.2024 AND 02.04.2024 DE-04.04.2024 AND 05.04.2024	BEFORE DE-01.04.2024	BEFORE DE-18.04.2024	18.04.2024		
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	CS (COMM) 76/2023	11.01.2023	CB BULLION CO. VS SHREE AMBEY CHAINS	16.04.2024 & 18.04.2024	16.04.2024	16.04.2024	16.04.2024	02.05.2024 & 02.05.2024	
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central		308 EXTENSION BLOCK THC	Recovery CS (COMM) /539/23	28.03.2023	UMESH TYAGI VS MCD & ORS	14.02.2024 PE-22.04.2024 & 24.04.2024 DE-29.04.2024	BEFORE DE-24.04.2024	BEFORE DE-30.04.2024	BEFORE DE-06.05.2024	06.05.2024	

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13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central												
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	West												
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	511/2023	08-07-2023	VIVEK CHANDELA Vs ANKIT JAIN	14-02-2024	NIL	12-04-2024	12-04-2024	NIL	NIL	19.04.204 and 06.05.2024 P.E 20.05.204 FOR D.E
				CS COMM	324/2023	06-04-2023	GAURISHANKER OVERSES PVT LTD Vs JINDAL COTEX LTD	15-03-2024	NIL	19-04-2024	19-04-2024	NIL	NIL	26.04.204 and 10.05.2024 P.E 24.05.204 FOR D.E
				CS COMM	395/2023	17-05-2023	THROUGH ITS DIRECTOR DEEPAK GUPTA Vs JINDAL COTEX LTD	23-02-2024	NIL	19-04-2024	19-04-2024	NIL	NIL	26.04.204 and 10.05.2024 P.E 24.05.204 FOR D.E
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	West												
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	West												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	182/2023	27.03.2023	RVS INTERNATIONAL Vs MARUTI SUZUKI FOUNDATION	23.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.06.2024
				CS(COMM)	934/2022	30.11.2022	ROYAL PRESS Vs IMPULSIVE CREATIONS	25.07.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 03.06.2024
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	1	CS (COMM.)	166/2023	16.03.2023	VERTEX LIFTS (INDIA) PVT. LTD. Vs RAKESH KUMAR	04.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN
				CS (COMM.)	425/2019	24.08.2018	MAHESH NAMKEN PVT LTD Vs AMAR NAMKEN	05.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN

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				CS (COMM.)	45/2023	01.06.2023	M/S ASCOT ESTATES PRIVATE LIMITED	06.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
				CS (COMM.)	07/2023	25.06.2021	ASICS CORPORATION Vs HARDE V GROUP	14.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
				COUNTER CLAIM	17/2023	04.05.2023	COTTAGE INDUSTRIES EXPOSITION LTD Vs COBAL	14.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
				CS (COMM.)	454/2023	08.08.2023	MOHAN RAM TRADING PVT LTD Vs SHELLZ INDIA PVT.	18.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
				CS (COMM.)	863/2022	22.10.2022	M/S. ARIHANT GRANI MARMO PVT. LTD. Vs M/S.	21.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
				CS (COMM.)	88/2023	03.02.2023	UNION BANK OF INDIA Vs A K PROPERTIES	26.03.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Case	CS (COMM)131/23	04.03.2023	VIVEK CHOPRA Vs. MARUTI ELECTRONICS	11.03.2024	With week	in 04.04.2024 & 5.04.2024	With week	in NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS (COMM)313/23	24.05.2023	ADITYA BHARDWAJ Vs. DEEPAK TANWAR AND ANR	12.03.2024	With week	in 05.04.2024 & 10.04.2024	With week	in NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS (COMM)446/23	28.07.2023	DEEPAK FOOD PRODUCTS Vs. DEEPAK SHARMA	18.03.2024	With week	in 15.04.2024	With week	in NIL	NIL	NIL
			12, Court Block-I	New Civil Case	CS DJ 101/20	12.02.2020	NEELAM BHAITANI Vs. LINKY DHINGRA	19.03.2024	With week	in 26.03.2024 & 03.04.2024	With week	in NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 281/2023	10.05.2023	EUROPEAN FOODS INDIA VS EXCLUSIVE INTERNATIONAL	04.03.2024		23.04.2024		10.05.2024		
			6, Court Block-I	New Commercial	CS (COMM) 372/2023	09.06.2023	KRATO HEALTHCARE VS ESIL HOSPITAL	27.03.2024	03.05.2024		30.05.2024	08.07.2024		

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/533/21	8/3/21	TARUN MEHTA Vs. REALTECH INFRASTRUCTURE LTD. AND ORS	23-02-24	22-03-24	22-03-24	22-03-24			PE-1 & 3 MAY, 24 DE- 13 & 14 MAY, F.ARG.- 03.07.24
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/681/2023	19-07-2023	RENAISSANCE AQUA PVT. LTD. THROUGH SHRI PUNISH KHANNA DIRECTOR			05-03-2024				
				Commercial Suit	CS (COMM)/92/2020	07-02-2020	STATE BANK OF INDIA Vs MOHAMMAD AZHARUDDIN			05-03-2024				
				Commercial Suit	CS (COMM)/114/2021	24-02-2021	M/S KARNI COMMUNICATION PVT LTD Vs M/S MARUTI ELECTRONICS		06-03-2024					
				Commercial Suit	CS (COMM)/514/2021	18-11-2021	MARUTI ELECTRONICS Vs M/S KARNI COMMUNICATION PVT. LTD.		06-03-2024					
				Commercial Suit	CS (COMM)/275/2022	14-03-2022	ONE97 COMMUNICATIONS LTD Vs ALERTBOX VENTURES PVT LTD				12-03-2024			
				Commercial Suit	CS (COMM)/398/2023	28-04-2023	M/S UNITED PETROCHEM PRIVATE LIMITED Vs KALPESH MISTRY PROPRIETOR M/S ECO		13-03-2024					
				Commercial Suit	CS (COMM)/705/2023	25-07-2023	LENSKART SOLUTIONS PVT. LTD. AND ANR. Vs MR. SAURAV DEB			18-03-2024				
				Commercial Suit	CS (COMM)/50/2020	23-01-2020	M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA) PVT LTD					19-03-2024		
				Commercial Suit	CS (COMM)/50/2020	23-01-2020	M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA) PVT LTD					21-03-2024		
				Commercial Suit	CS (COMM)/20/2020	28-08-2020	H AND B STORES PVT LTD Vs SNAPDEAL PVT LTD			30-03-2024				
				Commercial Suit	CS (COMM)/276/2022	14-03-2022	ONE97 COMMUNICATION LIMITED Vs MANI IMPALA M3 MOVIEZ	06-03-2024						

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36	SH. ARVIND KUMAR JUDGE, DISTRICT COMMERCIAL COURT-02	EAST	12	RECOVERY	353/2022	22-11-2022	ANJALI GUPTA VS. VIJAY GOEL	20-02-2024	-	-	-	-	-	-	P.E.-09-04-2024,16-04-2024 D.E.-24-04-2024,30-04-2024	
			12	RECOVERY	105/2022	16-04-2022	STATE BANK OF INDIA VS. ASHOK PARCHA	01-02-2024	-	-	-	-	-	-	-	P.E.-02-04-2024 D.E.15-04-2024,FINAL ARGUMENT-02-05-2024
			12	RECOVERY	372/2022	29-11-2022	MODERN INDUSTRIES VS. NITIN TRADING COMPANY	22-01-2024	-	-	-	-	-	-	-	P.E.-10-04-2024 D.E.26-04-2024,FINAL ARGUMENT-08-05-2024
			12	RECOVERY	201/2021	30-10-2021	HITESH ENTERPRISES VS. MODERN CONSTRUCTION	22-02-2024	-	-	-	-	-	-	-	P.E.-27-03-2024 D.E.16-04-2024,FINAL ARGUMENT-29-04-2024
			12	RECOVERY	96/2023	17-02-2023	FCS SOLUTION LTD. VS. AP ASSOCIATES	16-02-2024	-	-	-	-	-	-	-	P.E.-10-04-2024 D.E.27-04-2024,FINAL ARGUMENT-07-05-2024
			12	RECOVERY	167/2021	23-09-2021	M/S PARASNATH LOOMTEC PVT. LTD. VS. M/S MICAPLY	12-02-2021	-	-	-	-	-	-	-	P.E.-18-04-2024 D.E.-29-04-2024, FINAL ARGUMENT-09-05-2024
			12	RECOVERY	167/2021	23-09-2021	NATH PAPER PVT. LTD.VS.M/S SINGARI PAPER CONCERTOR	26-02-2024	-	-	-	-	-	-	-	P.E.-09-04-2024 D.E.-22-04-2024, FINAL ARGUMENT-06-05-2024
			12	RECOVERY	115/2023	28-03-2023	RK TRADING COMPANY VS. JAI DURGA GARMENTS	16-02-2024	-	-	-	-	-	-	-	P.E.-23-04-2024 D.E.-06-05-2024, FINAL ARGUMENT-24-05-2024
			12	RECOVERY	16/2020	27-09-2018	M/S C AND S HIMOINSA PVT. LTD VS. RAJ POWER PROJECTS	16-02-2024	-	-	-	-	-	-	-	P.E.-12-04-2024 D.E.-24-04-2024, FINAL ARGUMENT-13-05-2024
			12	RECOVERY	177/2023	20-05-2023	PUNJAB NATONAL BANK VS. ANKIT SHARMA	20-03-2024	-	-	-	-	-	-	-	-
12	RECOVERY	193/2023	25-05-2023	PACE COMPUTECH INDIA PVT. LTD. VS. LOHUM CLEANTECH PVT. LTD.	07-03-2024	-	-	-	-	-	-	-	-	P.E.02-05-2024 D.E.-13-05-2024, 17-05-2024 FINAL ARGUMENT-20-05-2024		
37	SH. CHANDRA SHEKHAR JUDGE, DISTRICT COMMERCIAL COURT-02	EAST	NIL													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)/CIVIL	CS(COMM)-113/2019	MOHD YAMEEN VS. M/S NICE PACK AND ANR	06.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2024	02-04-2024 - P.E. 02-05-2024 - D.E. 14-05-2024 - FINAL ARGUMENT		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing									
			2	CS (COMMERCIAL)/CIVIL	CS(COMM)-104/2019	M/S CINEARYAN DTDC EXPRESS LTD AND ANR VS. VS.24	07.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-2024	BEFORE 20-2024	08.04.2024 - P.E.	02.05.2024 - D.E.	20.05.2024 - FINAL ARGUMENTS
			3	CS (COMMERCIAL)/CIVIL	CS(COMM)-113/2023	BANK OF MAHARASHTRA VS. AMIT SINGH	11.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13.05.2024	BEFORE 13.05.2024	09.04.2024 - P.E.	27.04.2024 - D.E.	13.05.2024 - FINAL ARGUMENTS
			4	CS (COMMERCIAL)/CIVIL	CS(COMM)-17/2021	CANARA BANK MOHD. SOHAIL VS. VS.24	15.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 21.05.2024	BEFORE 21.05.2024	12.04.2024 - P.E.	30.04.2024 - D.E.	21.05.2024 - FINAL ARGUMENTS
			5	CS (COMMERCIAL)/CIVIL	CS(COMM)-130/2023	JASMINE HYGIENE PRODUCTS PRIVATE LIMITED VS. SACHIN KUMAR	21.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31.05.2024	BEFORE 31.05.2024	20.04.2024 - P.E.	08.05.2024 - D.E.	31.05.2024 - FINAL ARGUMENTS
			6	CS (COMMERCIAL)/CIVIL	CS(COMM)-128/2023	MAHESH PAL VS. MUNICIPAL CORPORATION OF DELHI	22.03.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31.05.2024	BEFORE 31.05.2024	26.04.2024 - P.E.	10.05.2024 - D.E.	31.05.2024 - FINAL ARGUMENTS
			7	CS (COMMERCIAL)/CIVIL	CS(COMM)-83/2023	STATE BANK OF INDIA VS. RAJENDER KUMAR	30.03.2023	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31.05.2024	BEFORE 31.05.2024	03.05.2024 - P.E.	17.05.2024 - D.E.	31.05.2024 - FINAL ARGUMENTS
			8	CS (COMMERCIAL)/CIVIL	CS(COMM)-55/2023	M/S JBS ENGINEERING WORKS VS. M/S REVA ENGINEERING ENTERPRISE	30.03.2023	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06.05.2024	BEFORE 06.05.2024	15.04.2024 - D.E.	06.05.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)				Framing issues	Listing of the Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date		
				CS (COMMERCIAL)	CS (COMM.) 574/2023	04-11-2023	M/S IMPRESSIVE DATA SERVICE PVT. LTD. VS. UNION OF INDIA	03/04/2024	Not Filed	Not Filed	Not Filed	NO	NO	22.03.2024 & 23.03.2024 PE	26.03.2024 & 27.03.2024 FOR	
				CS (COMMERCIAL)	CS (COMM.) 82/2023	21.02.2024	DR. POONAM SEHGAL VS. ANUBHAV JAIN	11.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	04.04.2024 & 10.04.2024, 15.04.24 & 16.04.2024 FOR		
				CS (COMMERCIAL)	CS (COMM.) 85/2023	22.02.2024	AXIS BANK LTD. VS. ROBOTACK PVT. LTD.	11.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	28.03.2024 & 30.03.2024 PE, 09.04.2024 & 12.04.2024 FOR		
				CS (COMMERCIAL)	CS (COMM.) 690/2022	14.12.2024	ADITYA JAIN HUF PROP. OF CONTRA PACKGING VS. ASCO GLOBAL EXIM PVT	13.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	05.04.2024 & 06.04.2024 PE, 18.04.2024 & 19.04.2024 FOR		
				CS (COMMERCIAL)	CS (COMM.) 28/2021	16.01.2021	M/S SUPREME INDIA PVT. LTD. VS. PARYCON INDUSTRIES	14.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	03.04.2024 PE & 04.04.2024 DE FOR 25.04.2024 FINAL ARGUMENTS		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
			CS(COMMERCIAL)	CS (COMM.) 229/2023	02.05.2023	MS/ SHREEB KAMAKHYA ROADLINES PVT LTD. VS. M/S ACCELARATED MOTORS	26.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	22.04.2024 & 23.04.2024 PE, 25.04.2024 & 26.04.2024 PE
			CS(COMMERCIAL)	CS (COMM.) 513/2023	12.10.2023	ANKIT JAIN VS. SHIVAM UDYOG PVT LTD.	27.03.2024	Not Filed	Not Filed	Not Filed	NO	NO	27.04.2024 & 29.04.2024 PE & 01.05.2024 & 04.05.2024 PE
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	ROOM NO 57	COMMERCIAL	CS COMM 149/2023		GULSHAN KUMAR V/S M/S SMOOTH MOTORS	04.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 14.03.2024
		ROOM NO 57	COMMERCIAL	CS COMM 454/2022		PUNJAB NATIONAL BANK V/S POOJA JAIN	11.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 04.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 163/2023		CANARA BANK V/S M/S SUMAN SERVICES	15.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 20.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 649/2023		VINOD KUMAR AGGARWAL V/S MANOJ JAIN	19.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 15.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 187/2023		DAYAWATI V/S RD WIRE TECH MACHINES PVT LDT	20.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 20.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 574/2021		SUBODH KUMAR KHANDELWAL V/S PRAMOD KUMAR SINGH	20.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 23.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 523/2023		SHREE BANKEY BEHARI FABRICS PVT LTD V/S TRIPTA ARORA	23.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 25.04.2024
		ROOM NO 57	COMMERCIAL	CS COMM 65/2023		AXIS BANK V/S NAVEEN BHATNAGAR	23.03.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 26.04.2024
41	SH. SURENDER S. RATHI	NIL											
42	SH. REETESH SINGH	C.No 304 Sh Reetesh Singh DJ(comm-04)		CS(COMM)/ 147/2023	SHOURYA EXPORTS VS ARORA LIFESTYLE	05-03-2024	FILED ON 20-03-2024	FILED ON 20-03-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 20-04-2024	
		C.No 304 Sh Reetesh Singh DJ(comm-04)		CS(COMM)/ 549/2023	EJAJUL SHAIKH VS GARUDA CONSTRUCTION & ENGG. PVT. LTD.	04-03-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-04-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM/144/2019	11.09.2019	NAV JAGRITI NIKETAN EDUCATION SOCIETY VS NEW SHETHI STORES	05.03.2024	12.03.2024	27.03.2024	27.03.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/455/2023	27.09.2023	STATE BANK OF INDIA VS AARTI RAWAT	13.03.2024	20.03.2024	03.04.2024	03.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/440/2023	26.09.2023	M/S GREEN INDIA POLYTEX VS UNITEC FIBRES PVT LTD.	14.03.2024	21.03.2024	04.04.2024	04.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/9/2024	08.01.2024	ICICI BANK LIMITED VS MONIKA	19.03.2024	27.03.2024	10.04.2024	10.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/475/23	13.10.2023	UNION BANK OF INDIA VS CHAND SINGH	19.03.2024	27.03.2024	10.04.2024	10.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/32/2023	25.09.2023	MUKESH SINGH SUNITA MITTAL	20.03.2024	28.03.2024	10.04.2024	10.04.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM/481/2023	20.10.2023	FEDERAL BANK LTD. VS RACHI BALIYAN	27.03.2024	03.04.2024	16.04.2024	16.04.2024	NIL	NIL	NIL
47	MS. SAVITA RAO/VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial suit	CS (COMM)/546/2023	07-12-2023	M/s S And Enterprises Vs M/s The Shoe Factory	05.03.2024	04.04.2024	04.04.2024	04.04.2024	23.04.2024	nil	12.04.2024
			613	Commercial suit	CS (COMM)/270/2023	30-05-2023	BANK OF BARODA VS M/S SHRI RAM AGENCY AND ORS.	07.03.2024	15.04.2024	15.04.2024	15.04.2024	13.05.2024	nil	29.04.2024
			613	Commercial suit	CS (COMM)/316/2022	09-06-2022	CENTRAL BANK OF INDIA Vs M/S KUMAR DENTAL SYSTEMS	15.03.2024	26.04.2024	26.04.2024	26.04.2024	10.05.2024	nil	02.05.2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)/233/2023	09.05.2023	PUNJAB NATIONAL BANK VS JMD SCALES AND SYSTEMS	05.03.2024	PE-16.04.2024 & DE-23.04.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/117/2021	19.03.2021	M/S NEW INDIA ASSURANCE LTD VS M/S CHETAK LOGISTICS	21.03.2024	PE-09.04.2024 & DE-25.04.2024	NIL	NIL	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
49	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	72/2022	02.03.2022	MASCOT HEALTH SERIES PVT. LTD. AND	13.03.2024	PE	16.04.2024	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	185/2022	18.04.2022	M/S R S COMPONENT AND (CONTROLS)	18.03.2024	PE	24.04.2024	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	292/2023	08.06.2023	AXIS BANK VS NARENDER KUMAR	18.03.2024	PE	02.05.2024	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	366/2023	04.08.2023	INDOLOG LOGISTICS PVT LTD VS M/s AURA	19.03.2024	PE	23.04.2024	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	351/2023	31.07.2023	LE MEUBLE OFFICE TECH PVT LTD VS TEAMULTIMA	21.03.2024	PE	25.04.2024	NIL	NIL	NIL	NIL	NIL
								01.05.2024							